

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (C) No(s).21478 / 2008

K E R A L A S T A T E H O U S I N G B O A R D & A N R .

Petitioner(s)

V E R S U S

K . N A R A Y A N A P O D U V A L & O R S .

Respondent(s)

(With prayer for interim relief and office report)

WITH

SL P(C) NO. 21817 / 2008

SL P(C) NO. 22115 / 2008

Date: 30/04 / 2 009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.T. George, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

SL P(C) NO. 21478 / 2008

There is no appearance for respondent Nos. 1 to 3.

Respondent No.4 is granted four weeks' time, as last chance,
for filing counter affidavit.

Petitioner to file affidavit of dasti service in respect of
respondent nos. 5 to 9 within four weeks.

Also, await service.

SL P(C) NO. 21817 / 2008

There is no appearance for respondent Nos.1, 6 to 8 and 10.

Item No.7

Petitioner to file affidavit of dasti service in respect of
respondent Nos. 2 to 5 and 9 within four weeks.

Also, await service.

SL P(C) NO. 22115 / 2008

Petitioner to file affidavit of dasti service within four weeks.

Also, await service.

List again on 16.7.2009.

(M.P.B H A D R A N)
Registrar

hj